

**Legislation on Safety Devices against
Wheat Threshers**

6481. SHRI O. P. YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether legislation is brought in the States to compulsorily have the safety devices to wheat threshers;

(b) if not, whether the Government propose to advise the States to bring such legislation; and

(c) whether safety devices were designed to power and bullock-drawn sugarcane crushers to avoid accidents and if so, whether they are popularised?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTIONS (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) Yes, Sir. The Central Government has already advised the Governments in the wheat growing States viz. Punjab, Haryana, Rajasthan, Bihar, Uttar Pradesh and Madhya Pradesh to legislate for the manufacture of threshers with safety devices.

(c) Yes, Sir. The identified designs of safety devices for sugarcane crushers have been forwarded to all the State Directors of Agriculture along with the recommendations of the Expert Committee to initiate action for their popularisation and to ensure accident-free operation of sugarcane crushers. Simultaneously, the Indian Standards Institution has been requested to standardise these safety devices.

**Delhi Institute of Management and
Services**

6482. SHRI ARIF MOHAMMAD KHAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Delhi Institute of Management and Services is an institution recognised and aided by the Government of India;

(b) if so, what are the various courses for which students are enrolled and whether the tuition free etc. is approved by the Government?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) No, Sir. However, two courses of study run by the Delhi Institute of Management and Services namely (1) 2-year (part-time) Post-Diploma course in Business Administration and (2) Post-Diploma in Marketing and Sales Management are affiliated with the Board of Technical Education, Delhi Administration. The tuition fee in respect of these two courses is approved by Delhi Administration.

Opening of regional offices of U.G.C.

6483. SHRI UTTAM RATHOD:
SHRI A. C. DAS:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is proposed to open regional offices of the University Grants Commission in the Northern, Western, Southern and Eastern regions of the country; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) No, Sir.

(b) Does not arise.

बाबो भवान, नहु बिस्नी के कर्मचारियों का
बिक्री-प्रस्ताहन

6484. श्री राम सिंह शाक्य : क्या
शासीक पुनर्निर्माण मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या यह सच है कि बदायूँ के मण्डल में

का प्रति वर्ष बिक्री-प्रोत्साहन के रूप में कुछ धनराशि दी जाती है ;

(ख) यदि हां, तो यह बिक्री-प्रोत्साहन किस दर पर दिया जाता है और यह कब वंटता जाता है; और

(ग) इन कर्मचारियों का वर्ष 1980-81 के बिक्री-प्रोत्साहन की राशि किस तारीख का दी जाएगी;

कृषि और प्राथमिक पुनर्निर्माण मंत्रालय में
सचिव मंत्री (श्री बालेश्वर राम) (क) जी
का ।

(ख) खादी ग्राम भवन, नई दिल्ली के कर्मचारियों को दिए जाने वाले प्रोत्साहन भत्तों की धनराशि को बिक्री के प्रति एक लाख रुपये के लिए डेढ़ दिन के वंतन की दर से निर्धारित सीमा से अधिक को बिक्री के आधार पर आंका जाता है । जिन वर्षों में निर्धारित सीमा से अधिक की बिक्री के लक्ष्य को प्राप्त नहीं किया जाता है वहां कर्मचारियों को न्यूनतम प्रोत्साहन भत्तों की अदायगी की जाती है जो वर्ष 1976-77 में दिए गए भत्तों के बराबर है वरतों कि बिक्री 2 करोड़ रुपये से अधिक हुई है और भवन ने प्रोत्साहन भत्तों की अदायगी से संबंधित व्यय के आपात का पूरा करने के लिए पर्याप्त वचत की है । प्रोत्साहन भत्तों की धनराशि की संगणना तथा अदायगी वित्तीय वर्ष के वार्षिक लेखाओं को पूरा करने तथा उनकी लेखा परीक्षा करने के पश्चात ही की जाती है । आमतौर पर यह कार्य अगले लेखा वर्ष में सितम्बर माह तक पूरा किया जाता है । तथापि, न्यूनतम दस भत्तों के बराबर अन्तिम अदायगी अप्रैल माह में की जाती है ।

(ग) वर्ष 1980-81 के लिए प्रोत्साहन भत्तों की न्यूनतम धनराशि की अदायगी के लिए आदेश 23-3-1981 को जारी किए गए हैं । इस संबंध में ब्यारे तैयार होते ही अन्तिम अदायगी कर दी जाएगी ।

Integrated child development services scheme

6485. SHRI ATAL BIHARI VAJ-PAYEE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the number of each of the Tribal, Backward, Hilly inaccessible areas and urban slums that have been covered by the Integrated Child Development Services Scheme in each State; and

(b) the results achieved so far?

THE MINISTER OF STATE FOR EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) Of the 200 Integrated Child Development Services Scheme (ICDS) Projects sanctioned so far, 105 are in backward rural areas, 67 in tribal areas and 28 in urban slum localities. A statement showing State-wise distribution of these Projects is attached.

(b) The Integrated Child Development Services Programme provides a package of services consisting of Supplementary Nutrition, Immunisation, Health Check-up, Referral Services, and Non-formal education services to Children below six years of age and Health Check-up, Immunisation of expectant mothers against tetanus, Supplementary Nutrition and Nutrition and Health Education to expectant and nursing mothers. Programme Evaluation Organisation of Planning Commission has under taken an evaluation of the Programme. Its final report is awaited. All India Institute of Medical Sciences has conducted studies relating to health and nutrition aspects of children and mothers in Integrated Child Development Services Project Areas. These studies reveal that there has been substantial improvement in the health and nutrition status of children and mothers and also substantial decline in the infant mortality rate in In-